

DIVISION BENCH

O-142

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2203(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd JANUARY, 2021, 10:30 A.M

Name of the Company	INCOME TAX OFFICER Vs. ROC,W.B & PROMISES MEDICAL EQUIPMENTS PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Udayan Dasgupta, Advocate

] For R2

O R D E R

Mr. Udayan Dasgupta, Ld. Counsel for R2 present. No representation on behalf of the appellant.

List this matter on **19/03/2021**.

**Harish Chander Suri
Member (T)**

**Rajasekhar V.K.
Member(J)**

vc